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Title: Need to revise the DoPT notification to induct the candidates into IAS from the vacancies in KPSC -laid.

SHRI TEJASVI SURYA (BANGALORE SOUTH): I wish to draw the attention of the Government towards the DoPT notification of February 23, 2018, announcing a List of selected Candidates who would be brought into the IAS from the KPSC from the vacancies in 2015.

The notification was provisional, subject to the outcome of a few Court cases, which were based on investigation into the procedural irregularities observed while drafting the list of Selected Candidates.

The Supreme Court upheld the order of the Karnataka High Court and dismissed the petition on February 27, 2019. Hence, the DoPT has subsequently revised its notification as a few people from the Selected List, allegedly used unfair means, to include their names in the list.

Almost five months have elapsed since the SC order, but the DoPT notification has not been revised yet. I urge the Government to revise it.